NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 113/9//HDB/2018	
NAME OF THE COMPANY	Surya Jyoti Mills Pvt Ltd	
NAME OF THE PETITIONER(S)	CHT (India) Pvt Ltd	
NAME OF THE RESPONDENT(S)	Surya Jyoti Mills Pvt Ltd	
UNDER SECTION	Sec 9 Of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.Raman	Advocate	263101015 com	2avar

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K.V. Raman, Ld. Counsel for the Petitioner.

Vakalat is not duly executed and learned Counsel wanted to take appropriate steps. Post the case on 26.03.2018.

Member (T)

Member (J)